

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1167
ANSWERED ON:17.08.2012
POLLUTED WATER RELEASED FROM NTPC POWER PLANTS
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Will the Minister of POWER be pleased to state:

- (a) whether Government has noticed that farmers` crops are getting destroyed due to the polluted water released from the Rakhar dam of National Thermal Power Corporation Limited (NTPC), Sipat and continuous leakage of water from the water reservoir dam;
- (b) if so, the number of farmers and the total area getting affected due to it; and
- (c) the procedure regarding fixation of compensation for the loss of crops due to polluted water?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b) : As per the joint survey carried out by the State Revenue Department, NTPC officials and affected farmers, the crops of the farmers in the villages of Bhilai, Raliya and Gatoura have got affected by the water seepage (which is clear water) from the Ash Dyke (Rakhar dam). The details are as follows:

S.No.	Name of Village affected	Number of farmers	Area affected (Hectare)
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|----|---------|----|--------|
| 1. | Bhilai | 41 | 22.900 |
| 2. | Raliya | 80 | 31.082 |
| 3. | Gatoura | 44 | 16.348 |

The seepage water is being pumped back to the reservoir.

(c) : The compensation for the loss of crop as identified during the survey was decided by the District administration. The amount was calculated by the District administration considering the minimum support price for kharif (paddy) declared by the Chhattisgarh Government, average yield for the land and the affected area as identified during the survey.